

SPECIAL BENCH
COURT - I

O-257

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/43(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	VINOD KR. SHARMA & ORS. VS TSF LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. SK Shrivastava, Adv. : For Petitioners
Mr. Akash Sharma, Adv.

Mr. Rahul Parasrampur, Adv. : For Respondent No. 1 to 8 and 10
Ms. Saloni Agarwal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for petitioner states that hard copy of affidavit in terms of order dated 29th of February, 2024 will be filed with the Registry to tomorrow. Let the same be done.
3. Post this matter on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**